

ITEM NO.102

COURT NO.8

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 517/2018

ABDUL RAHEMAN DHANTIYA @ KANKATTO @ JAMBURO

Appellant(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

IA No. 44376/2018 - EXEMPTION FROM FILING O.T.

IA No. 44378/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

WITH

Cr1.A. No. 522-526/2018 (II-B)

IA No. 38882/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 38884/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 527/2018 (II-B)

IA No. 38746/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 38745/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 1129/2018 (II-B)

IA No. 121613/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 1103-1113/2018 (II-B)

IA No. 119005/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 518-521/2018 (II-B)

IA No. 33723/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 38470/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 33724/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 1604/2018 (II-B)

IA No. 227864/2023 - GRANT OF BAIL)

Date : 26-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL

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**UPON hearing the counsel the Court made the following
O R D E R**

At the request of Ms. Swati Ghildiyal, learned counsel appearing for the State of Gujarat, list on 15.01.2025.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NAND KISHOR)
COURT MASTER